

CENTRAL ELECTRICITY REGULATORY COMMISSION
3rd & 4th Floor, Chanderlok Building, 36, Janpath,
New Delhi-110001

No. L-1/265/2022/CERC

Dated: 29/09/2022

PUBLIC NOTICE

Subject: Extension of date for seeking comments/suggestions on Draft Central Electricity Regulatory Commission (Indian Electricity Grid Code) Regulations, 2022

The comments/suggestions/ objections were solicited from the stakeholders on Draft Central Electricity Regulatory Commission (Indian Electricity Grid Code) Regulations, 2022 by 31.8.2022 vide notice dated 07.06.2022 and subsequently by 30.9.2022 vide notice dated 30.8.2022.

2. On the request of the stakeholders, last date for submission of comments/suggestions/ objections is hereby extended till 19.10.2022. The comments/ suggestions/ objections may be sent to the undersigned on or before 19.10.2022 at the email addresses, secy@cercind.gov.in and shilpa@cercind.gov.in. For registered users, the comments/ suggestions/ objections shall also be uploaded through SAUDAMINI Portal by clicking e-Regulation link on the e-filing Home Page. For any query on uploading on SAUDAMINI Portal, e-Court Helpdesk at 011-23353503 Extension 260 or 7042604928 may be contacted.

3. The comments/ suggestions/ objections received after the stipulated date in the Commission's office may not be considered while finalizing these regulations.

Sd/
(Harpreet Singh Pruthi)
Secretary